

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10123/2008

(From the judgement and order dated 11/10/2007 in STRP No.22/2006
of the HIGH COURT OF KARNATAKA AT BANGALORE)

M/S CONTINENTAL BUILDERS & DEV.THR.PROP.

Petitioner(s)

VERSUS

STATE OF KARNATAKA THR.C.C.T.

Respondent(s)

(With prayer for interim relief)

Date: 17/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. Soli J. Sorabjee, Sr.Adv.
 Mr. Ashok Kumar Sharma,Adv.
 Mr. Sanjay Misra, Adv.
 Mr. Avinash Kumar Jain, Adv.

For Respondent(s)
 Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following
ORDER

Stand over for one week.

(N. ANNAPURNA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER